

**Central Administrative Tribunal
Principal Bench**

**CP - 427/2018
OA- 1092/2018
MA - 1235/2018**

New Delhi, this the 28th day of September, 2018

**Hon'ble Ms. Praveen Mahajan, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Smt. Soma Devi (Age about 68 years)
w/o Late Sh. Momraj (Ex. Safaiwala/Sweeper)
R/o VIII-SondaHabibpur
P.S. – Khurja
Distt.Bulandsahar, U.P.

....Petitioner

(By Advocate :Mr. A.K. Bhakt)

Versus

1. Sh. Anshu Prakash
The Chief Secretary
Govt. of NCT of Delhi
New Secretariat, I.P. Estate
New Delhi.
2. Sh. D. Verma
The Secretary, Department of Education
Govt. of NCT Delhi, New Secretariat, I.P. Estate
New Delhi.
3. Smt. Savita Drall
Deputy Director of Education
South District, New Delhi.
4. Sh. Ramendra Mohan Chitranshi
The Principal
Govt. Boys Sr. Sec. School
A-Block, Defence Colony
New Delhi – 110024.

....Contemnor/Respondents

(By Advocate : Ms. Pratima Gupta)

ORDER (ORAL)

Ms. Praveen Mahajan, Member (A)

Ms. Pratima Gupta, learned counsel for respondents produced the order dated 04.06.2018 issued by the respondents in compliance

of the Tribunal's order issued on 15.03.2018 in OA 1092/2018 by which the respondents were directed to dispose of the representation of the petitioner by way of a reasoned and speaking order. The respondents, vide their aforesaid order have decided the representation dated 11.11.2016 of the petitioner.

2. In view of the same, the compliance of Tribunal's order dated 15.03.2018 has been made. However, if the petitioner is not satisfied with the same, she is at the liberty to challenge the same before the appropriate forum. CP is closed. Notices issued to the respondents are discharged.

(S.N.Terdal)
Member (J)

(Praveen Mahajan)
Member (A)

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